

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 954/2002  
MA NO. 726/2003  
MA NO. 727/2003

This the 7th day of April, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Smt. Pyari Devi  
W/o Late Shri D.N.S. Yadav,  
R/o A-2/240, L.I.G. Flats,  
Pashchim Vihar,  
New Delhi-110063.

(By Advocate: Sh. Mahesh Srivastava)

Versus

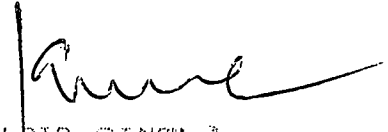
1. Union of India  
Through its Secretary,  
Ministry of Agriculture,  
Shastri Bhawan,  
Rajendra Prasad Road,  
New Delhi-110001.
2. Delhi Milk Scheme,  
Through its General Manager,  
West Patel Nagar,  
New Delhi-110008.
3. Dy. General Manager (Admn.),  
West Patel Nagar,  
New Delhi-110008.

(By Advocate: Sh. S.M. Arif)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Since application for bringing LRs on record has been filed belatedly, the same is rejected. OA stands abated. File be consigned to record room.

  
( KULDIP SINGH )  
Member (J)

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